St. Re. Working Journalists MAGHA 30, 1900 (SAKA) 7 46 etc. (conditions of Service) and Misc. Provisions (Amdt.) Ord.

STATEMENT RE: WORKING JOURNALISTS AND OTHER NEWSPAPER EMPOLYEES (CON-DITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS (AMENDMENT) ORDINANCE

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Ordinance, 1979.

MR. SPEAKER: Today's business is over: the House stands adjourned till 11.00 A.M. tomorrow.

12.54 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 20, 1979/Phalguna 1, 1900 (Saka).

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45